

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4057  
TO BE ANSWERED ON 17<sup>TH</sup> JULY, 2019**

**GUIDELINES FOR INSTALLATION OF MOBILE TOWERS**

**4057. MS. PRATIMA BHOUMIK:  
SHRI SUDHAKAR TUKARAM SHRANGARE:  
SHRI P.P. CHAUDHARY:  
SHRI DEVJI M. PATEL:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government is planning to frame any new guideline to prevent unbridled installation of mobile phone towers to protect common people from EMF radiations therefrom and if so, the details thereof;
- (b) the steps taken by the Government to limit tower density across the country keeping in mind the hazardous health effects of EMF radiation; and
- (c) the present mobile tower density and average EMF radiation in the country, State/Union Territory-wise?

ANSWER

**MINISTER OF COMMUNICATIONS, LAW & JUSTICE AND  
ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI RAVI SHANKAR PRASAD)**

(a) & (b) No, Sir. Ministry of Communications is not planning to frame any new guideline to prevent installation of mobile towers.

With regard to impact of Electromagnetic Field (EMF) emissions from mobile towers on health, it is intimated that World Health Organization (WHO) has referred to approximately 25,000 articles published around the world over past 30 years, and based on an in-depth review of scientific literature, has stated, *“Despite the feeling of some people that more research needs to be done, scientific knowledge in this area is now more extensive than for most chemicals.”* WHO has concluded - *“current evidence does not confirm the existence of any health consequences from exposure to low level electromagnetic fields”*.

To safeguard common people, Department of Telecommunications (DoT) has been monitoring global developments and has already taken necessary steps and adopted stricter norms for safety from EMF emission from mobile towers. The main conclusion from the WHO review is that EMF exposure below the limits recommended in the International Commission on Non Ionizing Radiation Protection (ICNIRP) international guidelines do not appear to have any known consequence on health. In India norms for exposure limit for the Radio Frequency Field (Base Station Emissions) has been fixed 10 times more stringent than the safe limits prescribed by ICNIRP and recommended by WHO.

Government of India has also put in place a well-structured process and adequate mechanism to ensure that Telecommunications Service Providers strictly adhere to these prescribed norms.

(c) Licensed Service Area (LSA) wise details of number of mobile towers is provided at Annexure-I. The present EMF emission norms as laid down for Base Transceiver Stations (BTSs) installed at various mobile towers in India are as follows:

Frequency Range	E-Field Strength (Volt/Meter)	H-Field Strength (Amp/Meter)	Power Density (Watt/Sq.Meter)
400 MHz to 2000 MHz	$0.434 f^{1/2}$	$0.0011 f^{1/2}$	$f / 2000$
2 GHz to 300 GHz	19.29	0.05	1

*(f is frequency in MHz)*

As has been mentioned above, Government of India has put in place a well-structured process & adequate mechanism to ensure that Telecommunications Service Providers strictly adhere to these prescribed norms. During last three years and including current year, upto 30-04-2019, only 155 BTSs, out of total more than 21 lakh BTSs, have been observed emitting beyond the prescribed limit. Therefore, the average emitted power density of EMF from mobile tower is well within the norms prescribed by DoT.

Annexure referred to in reply of part (c) of Lok Sabha Unstarred Question No. 4057 to be answered on 17<sup>th</sup> July, 2019 raised by Hon'ble Members of Parliament Ms. Pratima Bhoumik, Shri Sudhakar Tukaram Shrangare, Shri P.P. Chaudhary, Shri Devji M. Patel, regarding Guidelines for installation of mobile towers

LICENSED SERVICE AREA WISE (LSA-WISE) DETAILS OF NUMBER OF MOBILE TOWERS AS ON 30-06-2019:

SN	LSA	NUMBER OF MOBILE TOWERS
1	Andhra Pradesh	43442
2	Assam	12762
3	Bihar	39710
4	Delhi	26605
5	Gujarat	33400
6	Himachal Pradesh	6798
7	Haryana	12802
8	Jammu & Kashmir	9533
9	Karnataka	36137
10	Kolkata	13048
11	Kerala	17434
12	Mumbai	16539
13	Maharashtra	42692
14	Madhya Pradesh	41438
15	North East	8188
16	Odisha	17918
17	Punjab	20189
18	Rajasthan	30280
19	Tamilnadu	43187
20	UP(East)	33872
21	UP(West)	29120
22	West Bengal	22449
	Grand Total	557543

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